

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO.206 OF 2015 &
IA NO. 344 OF 2015

Dated: 13th March, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Power Consumers Association & Anr. Appellant(s)
Vs.

West Bengal Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Digant Deo
 Mr. Meeta Gupta
 Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
 Mr. C.K. Rai
 Mr. Mohit Rai for R.1

Ms. Poorva Saigal
 Ms. Anushree Bardhan for R.2

ORDER

The learned counsel, Ms. Anushree Bardhan, appearing for the second Respondent, prays for two days time to file her written submission in the matter.

Learned counsel appearing for the second Respondent is permitted to file her written submission within two days in the Registry after duly serving copy on the other side.

List this matter for hearing on **18.05.2018** as agreed by the learned counsel for both the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member